Annexure – 7

Name of the corporate debtor: CMP EURO TECHNOPLAST PRIVATE LIMITED

Date of commencement of CIRP: 06.08.2026 (Order dated 06.08.2026 was received on 10.08.2026)

List of creditors as on: 8th October, 2026

List of operational creditors (Government dues) (Amount in₹)

Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
	Depart ment	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicab le					
1.	Employees State Insurance Corporation (ESIC)	Sub-Regional Office	25.08.2026	1,86,830.00	NIL	Unsecured	No	0.00%	NIL	NIL	NIL	1,86,830.00	
2.	Commission er of CGST and Central Excise, Navi Mumbai Commission erate	Central Government	04.09.2026	2,63,35,558	20,82,057.00	Unsecured	No	52.35%	NIL	NIL	2,42,53,501.00	NIL	Interest and penalty outstanding of the principal amount of INR 20,82,057/- is under verification. Further, the interest and penalty outstanding pertaining to Order dated 19.12.2023 is sub-judice as on date.
	TOTAL			2,65,22,388.00	20,82,057.00			52.35%			2,42,53,501.00	1,86,830.00	